



File No. 10/03/2024-NCLT

राष्ट्रीय कम्पनी विधि अधिकरण/ NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक-3,
सी. जी. ओ. कम्प्लेक्स, लोधी रोड,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 2nd July 2024

ORDER

Hon'ble Member (J) Shri Shammi Khan is on leave from 22.07.2024 to 26.07.2024.

There shall be Special Bench at NCLT Ahmedabad (Court No. I) from 22.07.2024 to 26.07.2024 to attend the matters listed before Hon'ble Member (J) Shri Shammi Khan and Hon'ble Member (T) Sameer Kakar. The Special Bench shall comprise of:

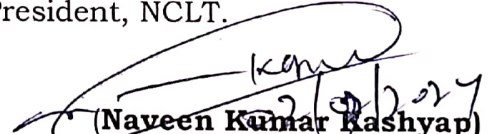
Special Bench at NCLT Ahmedabad- Court No. I

1. Hon'ble Member (J) Shri Praveen Gupta
2. Hon'ble Member (T) Sameer Kakar

Hon'ble Member (J) Shri Praveen Gupta shall first take up the matters of their own Division Bench (NCLT Allahabad) and then attend the matters of Special Bench (NCLT Ahmedabad Court No. I) as per Hon'ble Member's **convenience**.

The Constitution of Bench is as per section 419 (3) of the Companies Act, 2013.

Any inadvertent error may be brought to the attention of the undersigned.
This issues with the approval of Hon'ble President, NCLT.


(Naveen Kumar Kashyap)
Registrar

Copy to:-

1. P.S. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. NCLT web site/ Notice Board.

